

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 128(ND)16  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**


**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

**NAME OF THE COMPANY:** M/s Mr. Rajinder Kumar Manchanda V/s. M/s. Shyam Dyeing Mills Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 241/242, 58**


**S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE**

1      Sahil Dhanwar      Advocate      Petitioner        
Proxy for  
Adv. Abhinav Agnihotri

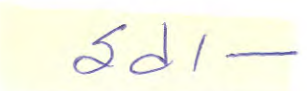
② Vinay Dubey      Advocate      Respondent        
Proxy for  
Adv. Nitya Sharma  
1,2,4,5,6

**Order**

The matter is listed for final arguments. Learned counsel in the petitioner has circulated a letter for adjournment. In view of the same re-notify this case on 14<sup>th</sup> July 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]